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- *6. SHRI ABID ALI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it has come to the notice of Government that the Parking arrangements made, at the New Delhi Railway Station cause inconvenience to passengers using autorick-shaws, tongas and taxis; and
- (b) if so, whether- Government propose to restore the old system by which the passengers using hired vehicles could also avail of the same facilities as are available to those owning motor" cars?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). At present, there are four separate roads opposite the portico of the station building to accommodate the various types of vehicular'traffic. This arrangement has resulted in better and more efficient control of vehicles by the Traffic Police Constables posted in the area. Formerly, all types of vehicles used to come in front of the portico at the station, resulting in confusion and congestion. In the circumstances, it will be appreciated that the present arrangement is more convenient than the previous one.

SMALL CAR PROJECT IN ANDHRA PRADESH

•7. SHRI Y. ADINARAYANA REDDY: SHRI M. V. BHADRAM:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have received any proposal from the Government of Andhra Pradesh or from the private parties in that State for setting up a small ,car project in Andhra Pradesh; and

(b) if so, what action has been taken by Government in the matter?

to Questions

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND **COMPANY** AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) No proposal has been received from any private party in Andhra Pradesh for setting up a small car project in that State. However, the Chief Minister of Andhra Pradesh has recently urged that the proposed public sector project for the manufacturing of cars may be located at Hyderabad in Andhra Pradesh. His request:, along with similar requests from some other State Governments, will be considered as soon a final decision is taken on the setting up of the small car project.

IMPLEMENTATION OF RAILWAY BOARD'S ORDER

*8. SHRI D. THENGARI: SHRI J AG AT NARAIN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that in the memorandum submitted to the Study Team of Administrative Reforms Commission, Northern Railway has admitted having effected certain savings by not implementing Railway Board's orders regarding provision of Stenographers n the grade of Rs. 210-425 for senior officers;
- (b) whether it is a fact that in the Northern Railway about 85 stenographers in the grade of Rs. 130—300 are still being made to work with senior officers; and
- (c) if so, what action has been taken or proposed to be taken against the Northern Railway Authorities for non-implementation of the Railway Board's orders and the time likely to be taken for its full implementation?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) Information is being collected from the Railway and will be laid in the Table of the Sabha in du_e course.